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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/3999 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The District & Sessions Judge,
Kamrup (M), Guwahati

Dated Guwahati, the 29th July, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Letter No. DJK/Acctt/3715/E dated 17.07.2019.

Sir,

With reference to the above, I am directed to inform you that, Shri Shri Ujal Bora, Judicial Magistrate 1st Class, Kamrup (M), Guwahati, has been accorded permission to avail LTC for the block period of 2018-2021 to visit Jaipur via New Delhi with his wife w.e.f. 02.10.2019 to 08.10.2019, by the shortest possible route, as per existing Rules.

Shri Bora may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/4000-4003 /A, dated 29.07.19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Ujal Bora, Judicial Magistrate 1st Class, Kamrup(M), Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The System Analyst, Gauhati High Court, Guwahati for information. & necessary action.

sd/-
JT. REGISTRAR (VIGILANCE)

sd/-